## No

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 143/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	Mr. Rohita Vs All That Hype Media Pvt. Ltd.

SL.	NAME (IN CAPITAL)	
NO.	& PHONE NUMBER	

REPRESENTATION TO WHOM

SIGNATURE

I ALOKE MADAPPA

9845493943

operational Creditor

ORDER

Counsel for Petitioner is present. He has filed memo seeking time for

compliance. List it on 02/02/2018.

Member (T)

Member (J)